

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) and (b). The Board of Directors had authorised Chairman & Managing Director to initiate discussions with the Union on the demands of the workers. Negotiations with the Union are now in progress.

Recruitment in the Store Keeping Cadre in IAF

407. SHRI S.D. SOMASUNDARAM : Will the Minister of DEFENCE be pleased to state :

(a) whether there has been no recruitment in the store keeping cadre in I.A.F. when there are opportunities for recruitments in the equipment branch for servicemen every year/six months;

(b) whether Government is considering to raise the maximum scale of store keepers ; and

(c) whether the civilian store keepers in the I.A.F. will be allowed to apply for jobs outside when there is stagnation and insufficient promotional opportunities ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir. There is a ban on filling up of the vacancies of civilian personnel (except Typists and Stenographers) arising in the normal course, which can be relaxed in deserving cases. Recruitment to the cadre of airmen is made periodically to fill the established vacancies of airmen in the various trades including the trade of Equipment Assistant in the various units of the Air Force.

(b) The matter has, *inter-alia*, been referred to a Committee and will be processed on receipt of the Committee's recommendations.

(c) There is at present no ban on forwarding of applications of civilian store-keepers for jobs outside the Air Force.

Assistance to States to have separate Police Force to check offences of untouchability

408. SHRI PARMANAND GOBINDJIWALA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Central Government have, in order to prevent the offences with regard to untouchability, given help to States to organise a separate police force;

(b) whether such Police Forces have been organised in all States;

(c) if so, whether the desired results have been achieved; and

(d) if not, what further steps are being taken to prevent such offences ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) to (d). The State Governments of Karnataka and Gujarat, who sought financial assistance, were sanctioned Rs. 2,02,100/- and Rs. 88,825/- respectively for augmenting the machinery for the enforcement of the Protection of Civil Rights Act, 1955.

The setting up of a separate police force to deal only with offences pertaining to untouchability is not contemplated.

The State Governments have been requested to implement the provisions of the Protection of Civil Rights Act, 1955 vigorously on a priority basis. The State Governments have also been advised to consider the setting up of a cell or any suitable machinery to look into the grievances of Harijans. Special police cells have been set up by the State Governments of Andhra Pradesh, Bihar, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Tamil Nadu and Uttar Pradesh at different levels according to the local conditions, to deal with cases of violence against or harassment of Scheduled Castes and for the enforcement of the Protection of Civil Rights Act, 1955.

Commendation Certificates to the Army Personnel

409. SHRI U.S. PATIL : Will the Minister of DEFENCE be pleased to state:

(a) the number of army personnel given commendation certificates for their outstanding heroic service during natural calamities like floods, in Rajasthan, Delhi, Punjab, Haryana, Bihar and Assam during the last three years (1975-77) years wise and unit wise ; and

(b) whether these army personnel are given some financial or other advance increment or advance promotion benefits in view of their outstanding heroic services ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) A statement is attached.

(b) Recipients of Commendation Cards are not entitled to any monetary benefit. However, this award adds a favourable

factor to the record of the awarded and is taken into consideration at the time of promotion.

Statement

Number of Army Personnel who have been awarded the Chief of Army Staff's commendation Cards for service in connection with natural calamities like floods in the States of Rajasthan, Delhi, Punjab, Haryana, Bihar and Assam during the years 1975, 1976 and 1977 (until October).

Name of Unit (Arm or Service)	Number of Commenda- tion Cards given		
	1975	1976	1977 (until Oct)
(a)	(b)	(c)	(d)
Armoured Corps	—	—	2
Engineers	2	21	9
Signals	—	—	1
Infantry	—	9	—
ASC	—	2	2
AMC	—	—	1
CMP	—	—	3
	2	32	18 = 52

Naval Training School at Chilka Lake

410. SHRI PADMACHARAN SAMANTASINHERA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Naval Training School at Chilka lake is being completed in 1977-78; and

(b) if not, what is the cause of delay and when it is going to be completed ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) :

(a) and (b) : The Boy's Training Establishment was originally sanctioned on the basis of its being commissioned in February 1980. As a result of certain steps taken, it is now expected to be functional by early, 1979. The progress of the project is satisfactory.

औद्योगिक वित्त आयोग की खादी उद्योग के बारे में सिफारिशें

411. श्री राम नरेश कुशावाहा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या औद्योगिक वित्त आयोग द्वारा खादी उद्योग तथा सहकारी समितियों

को अनुदान दिये जाने के संबंध में की गई सिफारिश पर अब तक कोई कार्यवाही नहीं की गई है ; और

(ख) यदि हां, तो विलम्ब के क्या कारण हैं ?

उद्योग मंत्रालय में राज्य मंत्री (कुमारी आशाभयती) : (क) और (ख). सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जाएगी ।

Persons in Defence Services from Ratnagiri and Kolaba

412. SHRI BAPUSAHEB PARULKAR : Will the Minister of DEFENCE be pleased to state :

(a) whether Ratnagiri and Kolaba Districts in Maharashtra have provided a good number of persons in the Defence services and many of them have laid their lives for the nation in the last three wars :

(b) what is the total number of persons in the Defence services from Ratnagiri and Kolaba districts in Maharashtra;

(c) whether there has been a consistent and continuous demand for a Naval or Sainik School for Ratnagiri and Kolaba District; and

(d) whether the Government proposed to take immediate decision to start a Naval or Sainik School in either of the Districts.

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (d). quite a number of persons from the Districts of Kolaba and Ratnagiri are employed in the Defence Services. It is not in the public interest to disclose the exact number.

2. The number of Defence personnel killed during the last three wars is as follows :—

	Kolaba	Ratanagiri
Chinese Aggression (1962)	1	9
Indo-Pak Conflict (1965)	1	1
Indo-Pak Conflict (1971)	19	14